



**Government of Jammu and Kashmir  
General Administration Department  
Civil Secretariat, Jammu**

**Notification  
Jammu, the 26<sup>th</sup> of April, 2019**

**SRO 310.** - In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir and in supersession of notification SRO 438 of 2015 dated 11<sup>th</sup> December 2015, the Government hereby directs that;

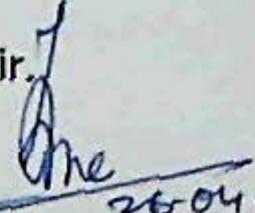
a) In all Gazetted and Subordinate Services Recruitment Rules governing different services/posts under the Government, except where written test has already been provided therein, the following provisos shall be inserted at appropriate place in the rule relating to qualification and method of recruitment namely: -

"Provided that the Selection Agency shall conduct a written test for all advertised posts and the marks/points obtained by the participating candidates shall be apportioned proportionately against the marks earmarked for written test in the selection criteria. On the basis of marks obtained by candidates in written examination, the Selection Agency shall conduct an oral test which shall be restricted to five times the number of vacancies advertised. The Selection Agency shall thereafter prepare a selection list based on the merit obtained by the candidates in the written and oral test:

*Provided further that the Government in the General Administration Department, may, exclude specified posts to be referred to Selection Agency from conducting oral test. In such posts, the Selection Agency shall prepare a select list based on merit obtained in written test only."*

b) Where the Recruitment Rules provide for making selection through written test only, the Selection Agency shall make selection on the basis of such test only.

By order of the Government of Jammu and Kashmir.

  
(Dr. Farooq Ahmad Lone) IAS  
**Secretary to the Government**

No. GAD/Mtg/RB-IV/64/2017

Dated.26.04.2019

Copy to the: -

1. Vice Chairman/Director General, IMPARD, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Governor.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Accountant General, J&K.
7. Divisional Commissioner, Jammu/Kashmir/Ladakh.
8. All Heads of the Departments.
9. All Deputy Commissioners.
10. Director, Information, J&K.
11. Director, Estates. J&K.
12. Director, Archives, Archaeology & Museums.
13. Secretary, J&K Legislative Assembly/Council.
14. Secretary, SAC/SIC/PSC/SSB.
15. Secretary, J&K Academy of Art, Culture & Languages.
16. Private Secretary to the Chief Secretary.
17. Private Secretary to the Secretary to the Government, General Administration Department.
18. Stock file/In-charge website.